

9

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/161/2016
NAME OF THE PETITIONER(S) : ESWARAMURTHY ARUMUGAM & 4 others
NAME OF THE RESPONDENT(S) : SREE THIRUMALA Electronics Pvt. Ltd + 7 others
UNDER SECTION : 397, 398, 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. SRI VARSHINI
FOR V. MAHESH

Counsel for Petitioner

Sri Varshini

ORDER

Ms Sri Varshini, counsel for petitioner present. No representation on behalf of respondents. Counsel for petitioner stated that as per the directions of this bench dated 28.9.2016 she caused service of notice to all the respondents and prayed time for furnishing the proof of effecting service of notice alongwith an affidavit. Time extended at request. Put up on **11.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)